

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25<sup>th</sup> November, 2021

## <u>NOTICE</u>

Please take notice that due to paucity of time the following matter listed on

25.11.2021 in the Court-II were not taken up. The next date of Hearing is indicated below: -

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	25.11.2021	13.12.2021

By order of Hon'ble Chairperson

-Sd/-

Registrar